guidelines for implementation of the programme have been circulated to all States. Under SVEP, a block is taken as the unit for implementation. The guidelines specify that the activities under SVEP are to be completed in a period of 4 years in any selected block.

Inclusion of MPs in District Development Coordination Committee

- 880. DR. BANDA PRAKASH: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether Government has taken any steps to include the Members of Parliament, Members of Legislative Assembly (MLAs) and Members of Legislative Council (MLCs) in the District Development Coordination and Monitoring Committee constituted in each district to monitor Central Schemes like MGNREGA, etc., to check irregularities; and
 - (b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Yes Sir. District Development Co-ordination and Monitoring Committees (DISHA) have been constituted in 689 Districts of the country under the Chairmanship of Members of Parliament with a view to fulfill the objective of ensuring better coordination among all elected representatives of Parliament, State Legislature and Local Governments, in monitoring the progress of programmes aimed at socio- economic transformation at the district level. Presently, 42 Schemes of various Central Ministries are being monitored through DISHA initiative. The schemes included under the initiative include MGNREGA.

Evaluation of NSAP

- 881. SHRI T. G. VENKATESH: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Government is planning to conduct a study to evaluate the success of National Social Assistance Programme (NSAP), a pension programme, rolled out few years back;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the said pension programme has been suffering from implementation hurdles, if so, the details thereof; and
- (d) the remedial measures being adopted by Government to make the programme hurdle-free?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Yes Sir. An evaluation study has been contemplated on all aspects of National Social Assistance Programme (NSAP) for use of best practices and to bring about uniformity in the implementation of the scheme in all States. In this regard it is to mention that Technical Advisory Committee (TAC) has been setup for shortlisting the institutions/Organisations, who have submitted their Expression of Interest (EoI) in response to the advertisement published in the news papers by Ministry of Rural Development for conducting the evaluation study. Short listing of eligible institutions/Organisations has been completed on 28th January, 2019.

(c) and (d) For effective implementation of the scheme, information technology interface has been strengthened. With this initiative list of beneficiaries has been fully digitized and over 15 crore transactions during the Financial Year 2017-18 have been reported through Direct Benefit Transfer (DBT) mode, whereas, during 2018-19 (upto the month of January) 13.29 crore DBT transactions have been reported by the States/UTs. In addition, for providing the guidance on the policy issues National Social Assistance Advisory Committee (NSAAC) has been setup.

Pending wages in MGNREGA

†882. SHRIMATI CHHAYA VERMA: SHRI VISHAMBHAR PRASAD NISHAD: CH. SUKHRAM SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether wages to the MGNREGA job card holders have not been paid for months due to the lack of funds which has added to the problems of the labourers;
- (b) the timeline for the payment to MGNREGA labourers and details of the States which have made payments after this timeline and details of the delay, State-wise; and
- (c) whether not getting wages in time is a reason for MGNREGA labourers avoiding work in MGNREGA, which leads to the decrease in the work being executed under MGNREGA and whether Village Secretaries are being punished for this, by delaying payment of their salaries?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Ministry releases funds to the State/UT based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/

[†] Original notice of the question was received in Hindi.